प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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June 16, 2014

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RBI cancels Certificate of Registration of M/s HCG Investment & Impex Ltd.

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution:

Sr. No.	Company's Name	Address of Registered Office		Certificate of Registration No. & Date	Date of cancellation
1.	M/s HCG Investment & Impex Ltd.	Plot No.95 E.P.Gandhi Jeedimetla, 500037	& 96, Nagar, Hyderabad-	09.00055 March 3, 1998	April 15, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad

Assistant General Manager